

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(8)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/59/ (IB)/2017
NAME OF THE PETITIONER(S) : DHIRAJ BIHARI JHA
NAME OF THE RESPONDENT(S) : RADICAL ADV. & CONSULTANCY PVT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	Brahmabhad Bhat For R. Parthasarathy	counsel for Petitioner	Brahmabhad
2.	Radical Adv & consultancy Pvt - Ltd.	counsel for Respondent.	Om

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to make final submissions. At request, time is enlarged. Put up on **01.01.2018** at **10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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